NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/2016

NAME OF THE PETITIONER(S)

: T.P. Balamurugan

NAME OF THE RESPONDENT(S)

: M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION

: 397/398, 237, 235

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. GOPAL

B. Savath babu Advocate Krs V.K. Rajasacor.

Coursel for RztoRb

coursel for ten and pespondent Counter Par petitioner.

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ORDER

Counsel for Petitioner present. Counsel for R2 present. Counsel for R3 to R6 present and submitted that the settlement talks are going on and prayed for time to report the same. Put up on 22.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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